

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No. 3191/2019**

New Delhi, this the 1<sup>st</sup> day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sanjeet Singh Dagar,  
Aged 52 years,  
S/o Late Shri Jeet Singh Dagar,  
Working as Director (Horticulture) in  
CPWD, Group 'A'  
Resident of D-II/77, Kaka Nagar,  
New Delhi.

.. Applicant

(By Advocate: Ms. Tamali Wad)

Versus

1. Union of India  
Through the Secretary,  
Ministry of Housing and Urban Affairs,  
Govt. of India,  
Nirman Bhawan, New Delhi.
2. Central Public Works Department,  
Through its Director General,  
Nirman Bhawan, New Delhi.
3. Shri Parbhakar Singh,  
Director General,  
Central Public Works Department,  
Nirman Bhawan, New Delhi.

.. Respondents

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman**

Learned counsel for the applicant argued the matter at some length, and thereafter sought permission of the Tribunal to withdraw the O.A., after obtaining instructions from the applicant.

2. Permission is accorded and the O.A. is dismissed as withdrawn. There shall be no order as to costs.

**(Mohd. Jamshed)  
Member (A)**

**(Justice L. Narasimha Reddy)  
Chairman**

*/jyoti/*